

(46)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH

AT HYDERABAD



dt.22-10-96

Between

- | | |
|-----------------------|-------------------------|
| 1. D. Venkateswarlu | 13. V. Srinivasa Rao |
| 2. T. Durga Rao | 14. S. Chakradhara Raju |
| 3. G. Rama Mohana Rao | 15. M. Nageswara Rao |
| 4. Md. Takbal Sharief | 16. S. Ramakrishna |
| 5. V. Arun Kumar | 17. J. Ravishankar |
| 6. S. Srinivas Rao | 18. A. Sudhakar |
| 7. P. Jayantha Rao | 19. V. Sathyanarayana |
| 8. A. Malakondaiah | 20. M. Sreenivasa Rao |
| 9. K. Venkata Ratnam | 21. V. Pitchaiah |
| 10. K. Nageswara Rao | 22. Ch. Mohana Rao |
| 11. N. Ramesh Rao | |
| 12. V. Venkateswarlu | .. Applicants |

and

1. Union of India, rep. by the
Secretary, Dept. of Telecommunications
Min. of Communications, Sanchar Bhawan
New Delhi 1

2. Chief General Manager
Telecommunications
Andhra Pradesh Circle
Sanchar Bhawan, Abids
Hyderabad 1

3. Telecom District Manager
Khammam 507050

.. Respondents

Counsel for the applicants

: N.R. Srinivasan
Advocate

Counsel for the respondents

: K.S. Ramaprasad
K. Ramuloo, Addl. CGSC

CORAM

HON. MR. R. RANGARAJAN, MEMBER (ADMN.)

2

dt.22-10-96

Judgement

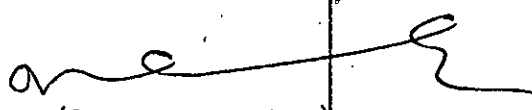
Oral order (per Hon. Mr. R. Rangarajan, Member (Admn))

Heard Sri N.R. Srinivasan for the applicant and Sri K.S. Ramaprasad for Sri K. Ramuloo for the respondents.

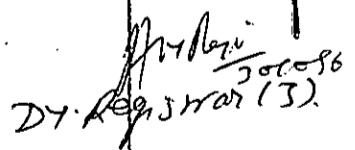
1. This MA is filed for seeking permission to file a single OA.

2. The learned counsel for the applicant now submits that he is withdrawing this OASR filed impugning the letter dated 11-7-96, Annexure-9, wherein a combined seniority list of the Phone Mechanics in Telecom ^{was made} Department, who were selected in different dates as Phone Mechanics. The applicant ^{now} submits that the above order dated 11-7-1996 has been withdrawn by order dated 24-9-96 (this order is taken on record). In view of the above the OASR has become infructuous.

3. As the OASR has become infructuous there is no need to allow the MA. The MA is dismissed and OASR is rejected without prejudice to the applicant to file a fresh OA ^{if} ~~unless~~ the order dated 11-7-1996 is revived.


(R. Rangarajan)
Member (Admn.)

Dated : 22 October, 96
Dictated in Open Court


Dy. Registrar (3)

sk

: 3 :

Copy to:-

1. The Secretary, Dept. of Telecommunications, Ministry of Communications, Union of India, Sanchar Bhavan, New Delhi.
2. The Chief General Manager Telecommunications, A.P.Circle, Sanchar Bhavan, Abids, Hyd.
3. Telecom District Manager, Khanman.
4. One copy to Sri. N.R.Srinivasan, advocate, CAT, Hyd.
5. One copy to Sri. K.Ramloo, Addl. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

14/11/96
Typed By
Compared by

49
Checked By
Approved by

OFF-125874
THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 22/10/96

ORDER/JUDGEMENT
R.A./C.P./M.A. NO.

D.A. NO.

in
1258746

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

~~DISMISSED~~

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

~~NO ORDER AS TO COSTS.~~

YLKR

II COURT

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal

वैद्य/DESPATCH

8 NOV 1996

हैदराबाद न्यायपीठ
HYDERABAD BENCH